

7. TEHRIGARHWAL

1. Chamba
2. Devparyag
3. Kirtinagar
4. Jaunpur
5. Dhauldhar
6. Bhilangana
7. Pratapnagar
8. Jakhnidhar
9. Jakhauli
10. Narendra Nagar

8. UTTARKASHI

1. Bhatwari
2. Dunda
3. Chinisalisod
4. NaugAon
5. Mori
6. Purola

Mini Growth Centres

3575. SHRI NITISH KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up 280 mini growth centres in backward areas during the Eighth Five Years Plan;

(b) if so, whether the growth centres are in addition to those 63 growth centres already sanctioned by the Union Government;

(c) the number of the growth centres already set up and made operational upto December, 1991;

(d) whether the Government have formulated any time bound scheme for setting up these 280 mini growth centres; and

(e) the estimated cost for setting up of one growth centre?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (e). In pursuance of Policy Measures for promoting and strengthening small, tiny and village enterprises announced on 8th August, 1991, a draft scheme of Undergirded Infrastructural Development (including Technological Back-up Services) for Small Scale Industries in rural/backward

areas has been prepared and included in the Eighth Five Year Plan (1992-97) proposals. Details of the Scheme are being worked out in Centre and State/UP Governments. The proposed Scheme is in addition to the Growth Centres already sanctioned by the Union Government. However, the proposed Scheme envisages to exclude the districts covered under the Growth Centres. Central Assistance to the tune Rs. 27.50 crores was released so far towards 30 Growth Centres. The estimated cost for setting up of one growth centre would be Rs. 25.30 crores.

[English]

New Industries in Haryana

3576. SHRI NARAIN SINGH CHAUDHRI: Will the PRIME MINISTER be pleased to state:

(a) the details of proposals of the Government of Haryana for the registration of the new industries which are under consideration of the Union Government; and

(b) the reason for their non-clearance and the time by which they are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Only one proposal for the manufacture of Cane sugar from the Government of Haryana is under consideration of the Government.

(b) There are specified time limits for the disposal of application for grant of industrial approvals. All steps are taken to ensure that the applications are disposed of within this time frame after consultation with technical authorities.

Demolition of Houses on Allotted Plots by DDA

3577. SHRI ARJUN SINGH: Will the

Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some plots were allotted to villagers of Palam Village near Pappankalan, New Delhi under the 20 Point Programme;

(b) if so, the details thereof;

(c) whether the DDA demolished the houses constructed on such plots; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). As reported by Delhi Administration, 1125 plots were allotted in the year 1984-85 to the villagers of Palam near Pappankalan under 20 Point Programme.

(c) and (d). Information is being collected and will be laid on the Table of the Sabha.

[Translation]

Fancy Articles and Design Centres by Khadi and Village Industries Commission

3578. SHRI SURAJBHANU SOLANKI: Will the PRIME MINISTER be pleased to state:

(a) whether the Khadi and Village Industries Commission have set up fibre industries and fancy articles design centers in various parts of the country; and

(b) if so, the State in which the said Industries centres have been set up along with the details of their aims and objectives?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). KVIC has set up a Fibre Design Development-~~CUM~~ Common